NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 84(ND)/2015 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

P.T.O.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE COMPANY:

Dr Vijay Badhwar

V/s.

M/s. GRL OFF Highway Tires Pvt. Ltd. & Ors

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the

Companies Act 2013.

S.NC	. NAME	DESIGNATION	REPRESENTATION	SIGNATURE
M(E)	nr. Ankit s nr. Sanderp	HAU Advo taneja for	Resp 7	Anun Thyon
2)	SANJAY Mr Harpr	ChAUDERY } A.	brocate for lephoner	Sanja Chaudhos
	Mr. Chand	Mehrta, Adr ni Anand, Adr Leep khanna, Adr Ballar Kanda, Adr	Advocatos for Respondent No. 1 to 6	formthart

Order

On account of paucity of time, the arguments in this case would not be completed as we have a part heard. Moreover, Learned Counsel for the Petitioner has expressed that by mediation the dispute could be resolved. Let the instructions in writing be brought before this Tribunal by both the Parties if there is any such proposal.

List on 3rd October 2016.

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(CHIEF JUSTICE M.M. KUMAR) PRESIDENT

2 (S.K. MOHAPATRA)

MEMBER (T)

21.9.2016 (A .K. Arora)